

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal Nos.17 of 2011, 18 of 2011 &  
19 of 2011**

**Dated: 17<sup>th</sup>—January, 2012**

**Present :Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

**In the matter of:**

<b>Tata Power Co. Ltd.</b>		<b>.....</b>	<b>Appellant (s)</b>
	<b>Versus</b>		
<b>M.E.R.C.</b>		<b>.....</b>	<b>Respondent (s)</b>

Counsel for the Appellant (s) : Ms. Poonam Varma.

Counsel for the Respondent (s) : Mr. Buddy A. Ranganadhan

**ORDER**

Heard the learned counsel for the State Commission. Post the matter for further hearing on **6<sup>th</sup> February 2012, at 2:30 p.m.**

**(Justice P.S. Datta)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**

**rkt/ks**